

**IN THE HIGH COURT OF KARNATAKA, DHARWAD BENCH
ON THE DAY OF Friday THE 27th Day Of September 2024
COURT HALL NO.26 SITTING AT PRINCIPAL BENCH, BENGALURU
at 02:30PM
BEFORE**

THE HON'BLE JUSTICE S.RACHAIAH

(To get Daily Causelist through telegram, join High Court telegram channel by clicking:
<https://t.me/karnatakahighcourt>)

THROUGH VIDEO CONFERENCING

Sl.No.	Case No.	Adv for Pet/Appl/Comp.	Adv for Resp.
MATTERS PERTAINING TO DHARWAD BENCH PRONOUNCEMENT OF JUDGEMENT/ORDER			
1	CRL.A 100423/2024	(U/S 14 A(2) of SC and V M SHEELVANT ST ACT,)	HCGP FOR R1 R2-SERVED
2	CRL.P 101808/2024 (HEARD-IN-PART)	(407(Cr.PC)/447(BNSS), BASAVANA GOUD T)	HCGP FOR R1 DEEPAK S KULKARNI & GURUKUMAR V A FOR R2 -R7
3	CRL.P 102125/2024 A/W OFFICE NOTE (R(J) CIRCULAR NO.24/2024 DTD. 07.02.2024)	(439(Cr.PC)/483(BNSS), A A PATHAN) M A PATHAN	HCGP FOR R1 J T MULLOLLI FOR R2
<u>ORDERS</u>			
4	CRL.A 100470/2024 AWAITING POLICE REPORT IN RESPECT OF SERVICE OF NOTICE ISSUED ON R2 (DATE)	(U/S 14 A(2) of SC and SRINAND A PACHHAPURE ST ACT,)	HCGP FOR R1
5	CRL.P 102028/2024 A/W OFFICE NOTE (R(J) CIRCULAR NO. 24/2024 DTD. 07.02.2024) (DATE)	(438(Cr.PC)/482(BNSS), VISHWANATH BADIGER)	HCGP

HEARING - INTERLOCUTORY APPLN

COURT HALL NO :17

6 CRL.P (439(Cr.PC)/483(BNSS), PAVAN B DODDATTI
102863/2024)
1) IA 1/2024 FOR
DISPENSATION
2) OFFICE NOTE

ADMISSION

7 CRL.A (U/S 14 A(2) of SC and B ANWAR BASHA
100386/2024 ST ACT,) HCGP FOR R1
A/W OFFICE NOTE R2-SERVED

FURTHER ORDERS

8 CRL.A (C,) NEELENDRA D GUNDE HCGP
100227/2016
(TCR + PB KEPT
BELOW)

---END---